

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO - 1739
ANSWERED ON - 03/08/2026

ETHANOL PRODUCTION BY PUBLIC AND PRIVATE SECTOR COMPANIES

1739. SHRI A. A. RAHIM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantity of ethanol produced in the country during the last five years, company-wise and year-wise, indicating Public Sector and Private Sector companies separately;
- (b) the details of profit earned by each ethanol-producing Public Sector and Private Sector company during the last five years, year-wise;
- (c) whether Government has assessed the reasons for the comparatively lower production and capacity utilisation, if any, in Public Sector companies engaged in ethanol production and if so, the details thereof; and
- (d) the measures taken by Government to enhance ethanol production and operational efficiency in Public Sector companies?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI SURESH GOPI)

(a) to (d): The matter regarding the quantity of ethanol produced in the country pertains to the Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution (DFPD).

The quantity of ethanol produced by distilleries in the country and supplied to Public Sector Oil Marketing Companies (OMCs) during last five years is as under:

Ethanol produced and supplied by private ethanol distilleries (Cr Lit)	ESY21-22 (Dec-Nov)	ESY22-23 (Dec-Oct)	ESY23-24 (Nov-Oct)	ESY24-25 (Nov-Oct)	ESY25-26 (till 30.06.26)
	418.73	506.42	679.01	1040.09	717.29

Government have taken several steps to augment domestic ethanol production capacity utilizing both sugarcane and grain-based feedstock, which *inter-alia*, includes introduction of various Ethanol Interest Subvention Schemes (EISS) since 2018 to 2022 (in 2021 Ethanol production from grain was also included under these schemes) to encourage Sugar Mills/Distilleries to enhance Ethanol distillation capacities by setting up of new distilleries or expansion of existing distilleries throughout the country, expansion of feedstock for ethanol production, introduction of administered price mechanism for ethanol production under the EBP Programme for stable and remunerative ethanol prices, Long-Term Offtake Agreements (LTOAs) between OMCs and Dedicated Ethanol Plants etc.
